

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC. VII-104/2001/11716/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Shabnom Choudhury.  
District & Sessions Judge,  
Bajali, Pathsala.

Dated Guwahati, the 07<sup>th</sup> December, 2023.

Sub:- **Restricted holiday with station leave permission.**

Ref:- Your letter No. DJ/BJA/2023/3306 dtd. 29.11.2023.

Madam,

With reference to the above, I am directed to inform you that your prayer for **permission to avail Restricted holiday on 05.12.2023, alongwith station leave permission, from the evening of 04.12.2023 till the morning of 06.12.2023**, has been granted. The next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.


Yours faithfully,

Sd/-  
**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC. VII-104/2001/11717/A, dated 07/12/23**

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**